

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 8794/2016

RAJ KUMAR YADAV

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 24-07-2017 This petition was called on for hearing today.

For Petitioner(s) Mr.R.P.S.Yadav,Adv.
Mr.Vipin Kumar Jai, AOR

For Respondent(s) Mr.Bharat Singh,Adv.
Mr.Amit Pawan, AOR

Ms.Alka Sinha,Adv.
Ms.Anuvrat Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

All the respondents shall be at liberty to file the counter affidavit within a period of four weeks.

List the matter before the Hon'ble Court as per rules after expiry of four weeks.

(KAPIL MEHTA)
Registrar

SB